

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 07.12.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Murlidhar Vaishnav Retd; D.J OR Shri H.S.Balot Advocate	S.B.Criminal Misc.Pet.No.423/2012, Laxmi Mal Lodha V/s Suesh Kumar	Mr.Suresh Kumbhat & Sheetal Kumbhat	Mr.M.M.Dhera
02.	Smt.Meena Kothari , Advocate	S.B.Civil Second Appeal No.80/1995,Smt.Sarbati V/s Bhani Ram	Mr.S.L.Jain & Abhinav Jain	Mr.Muktesh Maheshwari
03.	Smt.Raj Laxmi Singh Choudhary , Advocate	S.B.Civil Misc.Transfer Pet.No.111/2015,Smt. Urmila V/s Barhmanand	Mr.P.R. Choudhary
04.	Shri Murlidhar Vaishnav Retd; D.J.	D.B.Civil Misc.Apeaal No.2093/2013,Smt.Suman Saran V/s Rahul Saran	Mr.Manish Dadich	Mr. C.S.Kotwani


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

“ Help The Needy -- Timely Help May Create History ”